

GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
NOTIFICATION

New Delhi, dated 23.09. 2011.

G.S.R.....(E) -- In pursuance of sub-section (1) of section 621 of the Companies Act, 1956 (1 of 1956), the Central Government hereby authorise the following officers in the Serious Fraud Investigation Office, Ministry of Corporate Affairs, for the purposes of filing and conducting prosecution under the Companies Act, 1956, namely:-

1. Shri H.K. Pandey, Senior Assistant Director (Investigation)
2. Smt Sunita Narula, Assistant Director (Investigation)
3. Shri Om Prakash, Assistant Director (Investigation)
4. Shri D.K.Arora, Assistant Director (Investigation)
5. Smt Savita Sharma, Assistant Director (Investigation)

[F.No 5/37/2011- CL V]

-SD/-
(Renuka Kumar)
Joint Secretary